

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 12259/2023

[Arising out of impugned final judgment and order dated 25-04-2023 in SAD No. 399/2022 passed by the High Court of Judicature at Allahabad]

CHANDER SEN & ORS.

Petitioner(s)

VERSUS

THE CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING Respondent(s)

(IA No. 211563/2023 - APPROPRIATE ORDERS/DIRECTIONS IA No.48251/2024 - EARLY HEARING APPLICATION IA No. 146977/2023 - EXEMPTION FROM FILING O.T. IA No. 116511/2023 - EXEMPTION FROM FILING O.T. IA No. 22970/2026 - STAY APPLICATION)

Date : 22-05-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Petitioner(s) : Mr. Varinder Kumar Sharma, AOR
Ms. Parul Sharma, Adv.
Mr. Y.K. Prasad, Adv.

For Respondent(s) : Mr. S. Rajappa, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on a non-miscellaneous day in the month of September,
2026.

(GULSHAN KUMAR ARORA)
DEPUTY REGISTRAR

(KOMAL)
COURT MASTER